

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 202**  
**(IB)-484/ND/2021**

**IN THE MATTER OF:**

**Finkotech INC**

... **Applicant/Petitioner**

**Versus**

**Pooja Tannofix Tanner Pvt. Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 04.08.2022**

**CORAM:**

**SHRI. DHARMINDER SINGH,  
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant : None**

**ORDER**

None present for the Applicant despite repeated calls.

**Accordingly, the present (IB)-484/ND/2021 stands Dismissed for non-prosecution.**

  
**(L.N. GUPTA)**  
**MEMBER (T)**

  
**(DHARMINDER SINGH)**  
**MEMBER (J)**